

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SIMM SANN HOTELS PRIVATE LIMITED OPERATING IN HOSPITALITY BUSINESS AT**  
**THE WHITE HOTEL, SAHAR ROAD, ANDHERI EAST, MUMBAI AND THE WHITE**  
**HOTEL, KATRA REASI ROAD, KATRA DISTRICT REASI, JAMMU & KASHMIR**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Simm Sann Hotels Private Limited CIN: U55102MH2005PTC158047
2.	Address of the registered office	Office No. 3,4,5,6, Shitladevi Co-op Housing Society, Limited, Opp Indian Oil Nagar, D. N. Nagar, Andheri West, Mumbai - 400 053
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	A. The White Hotel, Sahar Road, Andheri East, Mumbai. B. The White Hotel, Katra Reasi Road, Katra District Reasi, Jammu & Kashmir.
5.	Installed capacity of main products/ services	A. 4 Star hotel with 196 Room Capacity at Mumbai B. 3/4 Star Hotel with 214 Room Capacity at Katra, Jammu & Kashmir
6.	Quantity and value of main products/ services sold in last financial year	FY 2022-23 Total Income: INR 4,92,84,000
7.	Number of employees/ workmen	No employee on role since Insolvency Commencement Date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to Resolution Professional at: Sshpl.cirp@gmail.com team.sshpl@in.gt.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to Resolution Professional at: Sshpl.cirp@gmail.com <a href="mailto:team.sshpl@in.gt.com">team.sshpl@in.gt.com</a>
10.	Last date for receipt of expression of interest	12 January 2024
11.	Date of issue of provisional list of prospective resolution applicants	17 January 2024
12.	Last date for submission of objections to provisional list	22 January 2024
13.	Date of issue of final list of prospective resolution applicants	27 January 2024
14.	Date of issue of information memorandum, evaluation matrix and request for Resolution Plans to prospective resolution applicants	28 January 2024
15.	Last date for submission of Resolution Plan	27 February 2024

16.	Process email id to submit EOI	<a href="mailto:sshpl.cirp@gmail.com">sshpl.cirp@gmail.com</a> <a href="mailto:team.sshpl@in.gt.com">team.sshpl@in.gt.com</a>
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Sanjay Kumar Mishra  
Resolution Professional for Simm Samm Hotels Private Limited  
IBBI/IPA-001/IP-P01047/2017-2018/11730  
AFA: AA1/11730/02/191124/106341 (Valid till 19/11/2024)  
Dreams Complex, 4C-1605, LBS Marg, Bhandup West, Mumbai 400078  
Email ID – [sshpl.cirp@gmail.com](mailto:sshpl.cirp@gmail.com)

Place: Mumbai  
Date: 22 December 2023